

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.701/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company		Suresh Narayan SinghVs-Tayo Rools Limited.			
Under Section		9 IBC			
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)			Appearing on behalf of	Signature with date
1.	SHAKEEL M PRINCE	OHAMMED VERMA	ARHIER Adv.	J Applicanti	12/12/2016

ORDER

Ld. Counsel for the applicant is present.

List on 19/12/2017.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)